

दिल्ली में सरकारी अस्पताल

१८२३. { श्री श्रींकार लाल बेरवा :
श्री राम हरल्ल यादव :

क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि सरकार ने दिल्ली के अस्पतालों की देख-भाल के लिए एक समिति का निर्माण किया है;

(ख) यदि हां, तो उस समिति का क्या काम होगा;

(ग) उस समिति में कितने सदस्य हैं तथा उनके नाम क्या हैं; और

(घ) क्या वह समिति दिल्ली के सब सरकारी अस्पतालों की देख-भाल करेगी?

स्वास्थ्य मंत्री (डा० सुशीला नायर) :

(क) दिल्ली के दो केन्द्रीय सरकारी अस्पतालों, सफदरजंग और विलिंगडन, के लिये दो अलग अलग सलाहकार समितियां बनाई गई हैं।

(ख) और (ग). एक विवरण सभा पटल पर रखा गया है [पुस्तकालय में रखा गया, देखिये संख्या एल टी-१८२१।६४]

(घ) जी नहीं।

12 hrs.

RE. CALLING ATTENTION NOTICE

Mr. Speaker: Calling Attention.
Shri R. Barua.

Shri S. M. Banerjee (Kanpur): May I submit one thing before you take up the Calling Attention? It is on another Calling Attention.

I wish to bring to your kind notice that a Calling Attention Notice on this helicopter which was sighted in some of the border areas two times was also tabled. The Defence Ministry has written to us that this news

was wrong. I would only request the hon. Minister, since it has been repeated in Bengali newspapers, to kindly throw some light on it.

Mr. Speaker: If the Ministry says it is wrong, what else does he want?

Shri S. M. Banerjee: It has come in the papers.

Mr. Speaker: Shri R. Barua.

12.02 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORT- ANCE

REPORTED VIOLATION OF INDIAN AIR
SPACE IN TRIPURA BY PAKISTANI HELI-
COPTER AND DAKOTA.

Shri R. Barua (Jorhat): I call the attention of the Minister of Defence to the following matter of urgent public importance and I request that he may make a statement thereon:

The reported violation of Indian air space in Tripura by a Pakistani helicopter and a Dakota on the 27th March, 1964.

The Minister of Defence (Shri Y. B. Chavan): Government has seen the report, which has been published in some newspapers, that a Pakistani helicopter crossed six miles of Indian territory on March 28 and flew over the Halflong-Chera area of Dharma Nagar in the Northernmost subdivision of Tripura—and that on the same afternoon, a Pakistani Dakota violated Indian air space in southern Tripura.

There is no information with the Air Headquarters or the Government regarding the Pakistani Helicopter. As regards the Dakota a report has been received on 1-4-1964 by the Air Headquarters, from the Tripura Administration informing that a Pakistani Dakota was sighted over a certain point the co-ordinates of which had been given. According to this there appears to be no violation of our territorial space.

Shri R. Barua: When Pakistan shot down our Canberra a few years ago, what prevents our Government from intercepting the slow-moving helicopter or Dakota which comes into our territory? Is it due to our lack of preparedness?

Shri Y. B. Chavan: I am speaking about the present reports that appeared in the last two or three days, particularly yesterday. The information that I have given is about these reports.

Dr. L. M. Singhvi (Jodhpur): In view of the fact that what appears in the press is known to the Ministry only because it appears in the press and not through its own agency, we would like to know what arrangement Government have for expeditious collection and transmission of such information, and what arrangements Government have made since various incidents have been happening for effective vigilance on the border against violation of our air space.

Shri Y. B. Chavan: Normally, in these cases, the Tripura Administration sends the information to the Eastern Air Command and the Eastern Air Command get in contact with Air Headquarters here. I think we try to get the information as quickly as possible.

श्री यशपाल सिंह (कैराना) : ऐसा इंतजाम कब तक हो जायेगा कि जो हमारी वायु सीमा का अतिक्रमण करके अन्दर आये वह वापिस न जा सके ?

श्री रामेश्वरानन्द (करनाल) : प्रश्न का उत्तर आना चाहिए। आखिर यह बात क्या है कि हमारा विमान अगरे कभी गलती से उधर चला जाता है तो वह वापिस नहीं आता लेकिन दूसरों के विमान चाहे हेलीकोप्टर हमारी वायु सीमा का अतिक्रमण करके अन्दर चले आते हैं और फिर वापस लौट जाते हैं और इसके लिए कुछ दिया जाता या कि हम को उनका ज्ञान ही नहीं था।

अध्यक्ष महोदय : स्वामी जी, इस तरह से बगैर बुलाये हुए बीच में बोल उठना उचित नहीं है।

श्री रामेश्वरानन्द : जब वह उत्तर न दें तो इतना तो कहने का हक है ही।

अध्यक्ष महोदय : अगर वह उत्तर देने के लिए नहीं उठते हैं तो इसके लिए माननीय सदस्य पर तो यह जिम्मेदारी आ नहीं जाती है कि वे उठ जायें और बोलने लग जायें।

Shri P. Venkatasubbaiah (Adoni): Quite recently also there was an intrusion into our territory on the Bengal border by a Pakistani helicopter. Keeping that in view, may I know what arrangements do Government propose to make to install the equipment necessary, such as radar, etc. to detect low flying enemy helicopters on our border?

Shri Y. B. Chavan: On the basis of the landing of the helicopter, we have issued certain instructions to local authorities to deal with such landing. I cannot undertake that I will give some radar equipment for this type of thing, particularly in that area.

Shri Hem Barua: There are reports of repeated airspace violations by Pakistani aircraft, particularly in this area and the reports have always come true except in this particular case.... (An Hon. Member: How do you know?) He has said that it was not true. Maybe, I am wrong; and it may also come to be true ultimately. On a previous occasion the hon. Defence Minister gave us an assurance that Pakistani aircraft violating our airspace would be brought down and after that there have been violations and no action has been taken.

Mr. Speaker: What about the present?

Shri Hem Barua: I am linking it up with the present. In this con-

text may I know whether Government by its failure to implement an assurance given by the Defence Minister in this House and by this inept inaction have not exposed to the world how imbecile our air defences are?

Shri Swell (Assam-Autonomous Districts): The hon. Minister has stated that the air headquarters had no information about the intrusion of the Pakistani helicopter although the Press reported that the helicopter hovered over Indian territory for fifteen minutes. I want to know from the hon. Minister whether we have any system of air patrolling in that area or air-watching of that area or we leave it absolutely blank?

Shri Y. B. Chavan: There is no air watching as such in that particular area; we have not got any air force post in that particular place.

Shri Hem Barua: How do you propose to shoot them down? You gave the assurance.

Mr. Speaker: Order, order. **Shri Jashvant Mehta.**

Shri Jashvant Metha (Bhavnagar): As the hon. Minister clarifies today that the report is not correct and as this news item appeared in the Press two days ago....

Mr. Speaker: If they want information from the Government, the Minister gives one information but they try to contradict it from the newspapers report.

Shri Jashvant Mehta: I want to draw the attention of the House also to this. May I know why Government has not issued immediately a contradiction to the Press reports when the news is not correct? Why do they waste the time of this House and allow this anxiety to remain for the people of this country?

Shri Hem Barua: Sir, I think you will support him.

Shri Y. B. Chavan: In certain matters we will have to wait for further information. If certain information comes in course of time I cannot issue a contradiction like that. In the case of one matter, I have given the contradiction here also.

Shri Hem Barua: You always want that time should not be wasted. Have you not got anything to tell them on this matter, Sir?

श्री प्रकाशबीर शास्त्री (बिजनौर) : समाचारपत्रों को समाचार पहले मिल जाता है और संरक्षण मंत्री और संरक्षण मंत्रालय को बाद में मिलता है तो क्या इन तमाम परिस्थितियों को ध्यान में रखते हुए सैनिक गुप्त-चर विभाग को सैनिक सुरक्षा विभाग ने इस प्रकार का निर्देश दिया है कि वह भविष्य में अधिक जागरूक रह कर काम करे ?

Shri Y. B. Chavan: It think the standing instructions are there.

Shri Ranga (Chittoor) These standing instructions are not being observed by anybody and the House has always to get information from the newspapers.

Mr. Speaker: The Members feel exercised whether any attempt is made to contact those correspondents also who issued this news to find out what is the source of their information with them to issue such news.

Shri Y. B. Chavan: Normally, in the case of Tripura, we have to depend upon the news from the Tripura Administration. We can at the most check up with them. In the case of the Dakota, we have got the information and I gave the information after a reading of it.

Mr. Speaker: Would it not be advisable to ask the State Governments also, when something appears in the papers, about it?

Shri Y. B. Chavan: We shall do that also.